

**R.O.C.Nos.09/2019-Con.B2**  
**& 60057/2018-B2**

**SENIOR CIVIL JUDGE**  
**TRANSFER & POSTING**

**NOTIFICATION No. 109 / 2019**

Tmt. P.Shanthi, Senior Civil Judge, functioning on deputation as Secretary, District Legal Services Authority, Thanjavur, who has been appointed on transfer as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruchirapalli, Tiruchirapalli, on deputation basis, in G.O.(D) No.220, Municipal Administration and Water Supply (MC-5) Department, dated 04.06.2019, is transferred and posted on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Tiruchirapalli, Tiruchirapalli, in the existing vacancy.

**HIGH COURT OF MADRAS,  
CHENNAI.  
DATED: 12 .06.2019.**

**Sd/- C.Kumarappan.  
REGISTRAR GENERAL**

